

राजस्थान सरकार  
विधि एवं विधिक कार्य विभाग

क्रमांक: प.19(1)न्याय/2014पार्ट-11

जयपुर, दिनांक: 05.12.2014

:: आदेश ::

माननीय उच्च न्यायालय के प्रस्तावानुसार राज्य सरकार द्वारा श्री भवानी शंकर कुमावत, जिला एवं सेशन न्यायाधीश, राजसमन्द को अपने पद के अतिरिक्त न्यायाधीश, पारिवारिक न्यायालय, राजसमन्द के रिक्त पद पर अग्रिम आदेशों तक नियुक्त किया जाता है।

Note:

1. Shri Kumawat who has been appointed as P.O. of the Court stationed at the same headquarter in addition to his own duties shall dispose off that much additional work so as to achieve at least 40% of the standard of work for which he is holding additional charge.
2. The cases in which there are direction of higher Court for time bound disposal of case shall be decided on priority basis.

राज्यपाल महोदय की आज्ञा से

SA

प्रमुख शासन सचिव

प्रतिलिपि निम्नांकित को सूचनाय एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. सचिव, माननीय मुख्यमंत्री महोदय, राजस्थान सरकार, जयपुर।
2. विशिष्ट सहायक, माननीय विधि मंत्री महोदय, राजस्थान सरकार, जयपुर।
3. निजी सचिव, मुख्य सचिव महोदय, राजस्थान सरकार, जयपुर।
4. रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर के पत्र क्रमांक 19812 दिनांक 02.12.2014 के क्रम में।
5. संबंधित अधिकारी मार्फत रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर।
6. संबंधित अधिकारियों की निजी पत्रावली।
7. रक्षित पत्रावली।

राजेश कुमार  
(राजेश कुमार)  
उप शासन सचिव

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**RAJASTHAN HIGH COURT, JODHPUR**

No.Esst.B2(v)/1/WA/2014/19901

Date :05.12.2014

Copy forwarded to the following for information and necessary action :-

1. The Registrar General/Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD(F&I)/Rajasthan High Court, Jodhpur.
2. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
3. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/Bench, Jaipur.
4. P.S. to All Hon'ble Judges sitting at Jodhpur.
5. Shri Bhawani Shanker Kumawat, DJ, Rajsamand.
6. Judge, Family Court, Rajsamand.
7. DJ, Rajsamand/Treasury Officer Rajsamand.
8. The Director, Rajasthan State Judicial Academy, Jodhpur.
9. AOJs, all Administrative Sections/AOJ(Class.)Section(Website), RHC, Jodhpur.

REGISTRAR GENERAL